

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 26th August, 2011

NO.HC.VII-171/2011/ 6850 /A. The Hon'ble Gauhati High Court is pleased to promote the following 3 (three) Officers in Grade II of the Manipur Judicial Service to regular Grade I of the Manipur Judicial Service.

<u>Sl No.</u>	<u>Name of the Officers</u>
1.	Shri Ronald Keishing, Chief Judicial Magistrate, Manipur East, Imphal
2.	Smti Ng. Kipgen, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, NO.1, Manipur East, Imphal
3.	Shri M. Manojkumar Singh, Deputy Registrar (Judicial), Gauhati High Court, Imphal Bench, Imphal

By Order,
Sd/- M. K. Bhattacharjee
REGISTRAR (JUDICIAL)


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Memo No. HC.VII- 171/2011/ 6851 - 6857 /A. Dated 26.08.2011
Copy to :-

1. The Secretary to the Govt. of Manipur, Law Department, Imphal
2. The Accountant General, Manipur, Imphal
3. The Registrar, Gauhati High Court, Imphal Bench, Imphal
4. The Joint Registrar (Admn-I)-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
6. The System Analyst, Gauhati High Court, Guwahati for uploading
in the Gauhati High Court Website
7. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar
(Admn.), Gauhati High Court, Guwahati


REGISTRAR (JUDICIAL)

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IN-CHARGE, RECRUITMENT CELL


26/8/2011